

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-129**  
401/252/ND/2020

**IN THE MATTER OF:**

VGSS Security Pvt Ltd

....APPELLANT

**Vs.**

Registrar of Companies Delhi & Haryana

....RESPONDENT

**SECTION**

U/s 252 (1)

**Order delivered on 27.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :

For the OL :


For the RD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.12.2020.

  
**(Madhu Narula)**  
Court Officer